

F.No. 01(03)/Roster/CESTAT/2024/Part - II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 05.08.2024

ORDER NO. 99 of 2024

Hon'ble President is pleased to partially modify the roster order no. 84 of 2024 for **CESTAT, Bangalore** from **12.08.2024** to **14.08.2024** as follows:-

DATE	CORAM	WORKS ASSIGNED
From 12.08.2024 to 14.08.2024	Mr. P. Dinesha, Hon'ble Member (Judicial) and Mr. Pullera Nageswara Rao, Hon'ble Member (Technical)	Excise Division Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,

(S. K. Tiwari)

Deputy Registrar

Copy to:-

SPS to Hon'ble President/Members, CESTAT, Chennai/Bangalore/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Bangalore/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

Deputy Registrar